IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI **PRINCIPAL BENCH**

C.P. No.	126(ND)/2016
	Petitioner

٧.

M/s. CMD Pardesi Developers Pvt. Ltd. & Ors.

.....Respondents

SECTION: UNDER SECTION 241/242 of Companies Act

Order delivered on 11.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

IN THE MATTER OF: Mr. C.M Narula

For the Petitioner(s)

Shri Gaurav Mitra, Advocate

Shri Gaurang Gupta, Advocate Shri Vineet Gupta, Advocate Ms. Akshita Raina, Advocate

Ms. Shriya Raychaudhuri, Advocate

For the Respondent(s) :

Shri Abhinav Sharma, Advocate

ORDER

On the joint request made by the learned counsel for the parties, the hearing is deferred to 10.08.2017.

> (CHIEF JUSTICE M.M. KUMAR) **PRESIDENT**

> > (DEEPA KRISHAN) (MEMBER TECHNICAL)

11.07.2017 Vineet